

RAJASTHAN HIGH COURT, JODHPUR

NOTICE

No. I/A(iii)(a)(6)/2006(Part)2015/ 985

Date: 20-04-2017

Pursuant to Notice no. RHC/EXAM CELL/2016/1896 Dated 24.12.2016, Upon declaring successful in the personal interview for contractual engagement of Law Clerk-cum- Legal Research Assistant, following candidates were offered contractual engagement through letter's dated 30.03.2017 with the direction to present for execution of undertaking within seven days from the receipt of offer letter in the office of Registrar (Admn.), Rajasthan High Court, Jodhpur as per scheme of engagement of Law Clerk-cum- Legal Research Assistant but they have failed to report for the purpose after proper communication:-

S. No.	Roll No.	Name of Candidate	Father's/ Husband's Name
1	685	Poorva Kachhwaha	Rajendra Singh Kachhwaha
2	569	Dinesh Kumar	Hansraj Nagar
3	806	Utkrsha Mittal	Ashok Kumar Mittal
4	617	Lakshaya Choudhary	Anil Saharan

Therefore, they are directed to join their duties for contractual engagement **before 30.04.2017**, if they so desires, failing which their candidature for contractual engagement for Law Clerk-cum- Legal Research Assistant will be cancelled, automatically.


REGISTRAR (ADMN.)

No. 986

Date: 20.4.17.

Copy to DIO, Computer Cell, Rajasthan High Court, Jodhpur with directions to upload on the official website.


REGISTRAR (ADMN.)